HIGH COURT OF SIKKIM Record of Proceedings

I.A. No.01 of 2024 in MAC App./134/2024 (Filing No.)

THE BRANCH MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY AND ANOTHER

APPLICANTS

VERSUS

SELINA BIBI AND OTHERS

RESPONDENTS

Date: 17.04.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Nirankush Dahal, Advocate.

For Respondents

R-1 to R-6 Ms. Lidya Pradhan, Advocate.

R-7 & R-8 None present.

ORDER

The Affidavit of service informing that the Respondent No.8 was served through "dasti" has been filed by the Applicant.

After hearing Learned Counsel for the Applicants for some time the queries put forth by this Court have not been addressed.

Let Learned Counsel for the Applicants come prepared on the next date.

List on 22-04-2025.

Judge 17.04.2025

ds/sdl